

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal Nos. 248, 249 & 345 of 2017

Dated: 9th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Torrent Power Limited

...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Hardik Luthra

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **20.09.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**